

No. J-11017/2/2026-Judicial/ E. 175089

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 9th February, 2026

ORDER

The President is pleased to accept the resignation of **Shri Sunil Khera**, Senior Panel Counsel for High Court of Uttarakhand at Nainital, with effect from 03.02.2026.

2. Consequently, the name of **Shri Sunil Khera**, Advocate figuring at serial number '02' in the List 'A' of this Department's Order No.J-11017/18/2018-Judicial dated 28.02.2019 to be read with Order No.J-11017/1/2022-Judicial (Part 1) dated 18.04.2022, stands omitted.

3. Hindi version of this order will follow.

Krishna Mohan Arya
(Dr. Krishna Mohan Arya)
Additional Legal Adviser

Copy (through email) to :-

1. PS to Hon'ble MoS (IC) L&J.
2. PSO to Law Secretary/AS/JS in Main Secretariat of Department of Legal Affairs.
3. Dy. SGI, High Court of Uttarakhand at Nainital.
4. The Registrar, High Court of Uttarakhand.
5. Shri Sunil Khera, Advocate with request to immediately return all the case files pertaining to Central Govt. Litigation with him to Dy. SGI, High Court of Uttarakhand.
6. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of panel counsel as above and all other concerned.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Office / spare copy.

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